

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**LOK SABHA**  
**UNSTARRED QUESTION No. †3255**

TO BE ANSWERED ON MONDAY, DECEMBER 16, 2024/AGRAHAYANA 25, 1946 (SAKA)

**ALLOCATION OF FUNDS TO JHARKHAND**

**†3255. SHRI RAJESH RANJAN:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the share of State Government of Jharkhand in tax earned as revenue from coal to the tune of Rs. 1 lakh 40 thousand crores is lying pending with the Government for years and the same is not being transferred to Jharkhand;
- (b) if so, the details and the reasons thereof;
- (c) whether the Government is discriminating in allocation of funds to the States;
- (d) if so, the reasons therefor;
- (e) whether the State is unable to provide impetus to development schemes due to lack of funds; and
- (f) if so, whether the Government proposes to release the funds to State Governments within a stipulated timeframe?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

(a) and (b): No, sir. No share of State Government of Jharkhand in tax earned as revenue from coal to the tune of Rs. 1 lakh 40 thousand crore is lying pending with the Government for years.

(c) and (d): No, sir.

(e) and (f): The Union Government provides funds to States under various heads such as Tax Devolution, Grant-in-Aid for Centrally Sponsored Schemes, Finance Commission Transfers, Scheme for Special Assistance to States for Capital Expenditure/Investment. In addition, funds are released in various Central Sector Schemes to be utilized in the State of Jharkhand. Funds are released based on the recommendations of the Finance Commission, scheme guidelines, fulfillment of the stipulated conditions and submission of utilization certificates of funds released earlier. Details of such funds provided/released during the last three years are given in Annexure.

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ANNEXURE TO LOK SABHA UNSTARRED QUESTION NO. †3255 TO BE ANSWERED ON MONDAY, DECEMBER 16, 2024.

Details of funds transferred by the Union Government to the State Government of Jharkhand during the last three years

<b>(Rs. in crore)</b>			
<b>Heads</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
<b>Tax Devolution</b>	27734.64	31404.12	37352.35
<b>Grant-in-Aid for Centrally Sponsored Schemes</b>	9626.26	11172.22	11754.97
<b>Finance Commission Transfers</b>	2318.80	1826.59	2378.28
<b>Scheme for Special Assistance to States for Capital Expenditure /Investment</b>	246.00	2964.32	4580.61

Details of funds released in various Central Sector Schemes to be utilized in the State of Jharkhand

<b>(Rs. in crore)</b>			
<b>Heads</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
<b>Central Sector Schemes (CS)*</b>	2190.16	1987.80	2000.48

\*: As per data available in PFMS.

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